

**ORDER-SHEET FOR MAGISTRATE'S RECORDS**  
**DISTRICT : SONITPUR.**  
**IN THE COURT OF SESSIONS JUDGE, SONITPUR AT TEZPUR**  
**Criminal (Bail) No. 418/2022**

**Smti Kangkita Borman**

**Vs.**

**State of Assam**

<b>Sl. No. of Orders</b>	<b>Date</b>	<b>Order</b>	<b>Signature</b>
	<b><u>02-09-22</u></b>	<p>This is an application u/s 438 Cr.P.C. filed by accused/petitioner Smti Kangkita Borman seeking pre-arrest bail in connection with Dhekiajuli PS Case No. 170/2022 u/s 420/409/34 IPC, corresponding to G.R. Case No. 1050/2022.</p> <p>I have heard the learned lawyers appearing for both sides and gone through the contents of the case diary.</p> <p>Even though in the bail application, it is pleaded on affidavit that no bail application has been moved or pending in any other court including this court pertaining to the case but on perusal of the case diary, it transpires that petitioner Kangkita Borman @ Kangkita Dey and her husband Dipankar Dey moved the Hon'ble Gauhati High Court seeking anticipatory bail and considering the same, Hon'ble Gauhati High Court on 23-05-2022 has been pleased to grant interim bail to both Dipankar Dey &amp; Kangkita Borman @ Dey in execution of a bond of ₹10,000/- with one surety of like amount each to the satisfaction of arresting authority.</p> <p>However, in the face of the petitioner moving bail application before the Hon'ble Gauhati High Court and obtaining bail and again moved the present bail application u/s 438 Cr.P.C. in this court on 26-08-2022 which is despicable one as the petitioner on affidavit tried to mislead this court and want to obtain bail on false affidavit.</p> <p>The conduct of the petitioner is certainly not appreciable and the learned counsel who moved the application also cannot shy away from his responsibility who prima facie fails to give</p>	

		<p>proper legal advice to his client which is admittedly unfortunate.</p> <p>In view of the above, bail application stands rejected.</p> <p>Let the case diary be returned in seal cover.</p>	<p>Sessions Judge, Sonitpur, Tezpur.</p>
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